

DIVISION BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/218(KB)2022
IA(COMPANIES.ACT)/96(KB)2022, COMP.APPL/81(KB)2022,
IA(COMPANIES.ACT)/117(KB)2022, COMP.APPL/80(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	SHYAMAL ROY VS MONALISA BOTTLING INDUSTRIES PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv.] For the Petitioner
Mr. R. L. Mitra, Adv.]
Ms. Priyanka Dhar, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondent Nos. 1, 2, 3 &7
Mr. Dripto Majumdar, Adv.]
Mr. Patita Paban Bishwal, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent No. 11
Ms. Madhusmita Senapati, Adv.]
Ms. Suranjana Chatterjee, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **28.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.